



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Miscellaneous Application No. 10 of 2026/EZ

IN

O.A. No. 06 of 2025/EZ

Vijay Kumar Singh

.....Applicant

Vs

State of Bihar

.....Respondent

COMPLIANCE REPORT ON BEHALF OF BIHAR STATE

POLLUTION CONTROL BOARD.

I, Ashish Kumar Gupta, Aged about 60 years, Male, Son of Late Saryug Prasad Gupta, Resident of East of College of Commerce, Munna Chak, Kankarbagh. P.S.- Patrakar Nagar, Patna- 800020, do hereby solemnly affirm and state as follows:

1. That I am presently posted as Environmental Engineer in Bihar State Pollution Control Board, Patna. I am authorized to file the instant affidavit on behalf of the Respondent. I am aware of the facts of the present case on the basis of the official records maintained, that I believe to be true. As such, I am competent to depose the present



Ashish Kumar Gupta
Sri/Smt. who is identified by Advocate. A. K. LAL
solemnly affirmed and declared contents of
this affidavit apart from this nothing else as
atamp/Court fees etc. U/s 3 & Sub Rule 4 of
8 rule of N.Act 1986 before me.
A. K. LAL
Notary, Civil Court, Patna

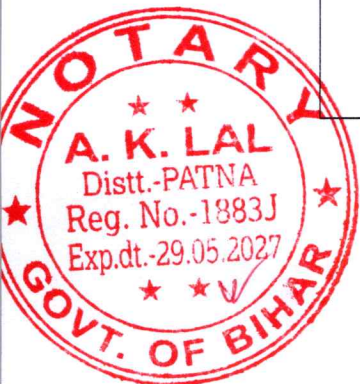
Sl. No. 1967 Date 8-4-26

2

affidavit. I have been duly authorized by the competent authority to swear the instant affidavit.

2. That I have read the contents of the affidavit and have understood the same.
3. That a team of the State Board inspected M/S Nabinagar Super Thermal Power Station (NTPC Ltd.), Nabinagar, Auranagabad; and M/S Bhartiyea Rail Bijli Company Limited (BRBCL), Dhundhwa, Aurangabad, on 13.03.2026 & 14.03.2026, to verify the compliance of recommendations of the Joint Committee in light of the inspection done on 28.10.2024 & 29.10.2024 done in light of order passed in O.A. No. 06 of 2025/EZ (earlier O.A No. 976 of 2024/PB).
4. That with respect to M/S Nabinagar Super Thermal Power Station (NTPC Ltd.), Nabinagar, Auranagabad, following compliance of the recommendation of the joint committee was noticed: -

Sl. NO.	Recommendation made by Joint Committee	Status of Compliance	Remarks
1.	Wheel washing system may be installed at the out gate of the ash dyke	Work for construction of wheel washing system is being done. At present	Compliance is not being done.





		manual washing is being done.	
2.	The connecting road between highway and ash dyke should be made of RCC.	RCC road has been constructed.	Complied.
3.	Vehicle transporting fly ash may be covered from all sides, so that fly ash cannot spillover.	Vehicles carrying fly ash are covered with tarpaulin or plastic sheets.	Complied.
4.	Overloading may be stopped.	Overloading of vehicles was not being done.	Complied.
5.	Mechanical vacuum-cleaning system may be in place on all RCC roads on regular basis and collected ash may be disposed properly.	Mechanical vacuum-cleaning system is not being used. The Project proponent informed that manual cleaning is being done. At the time of inspection ash/dust was found on road.	Not complied.
6.	Ensure 100% ash utilization within year as per the EC condition.	The representative of the unit informed that in current financial year 137% of fly ash was utilized/disposed.	Complied.
7.	The unit may ensure ZLD. No discharge from the ash dyke.	The effluents generated from Ash Dyke is collected in a pond (HDPE Lined) and used for water sprinkling. The effluent is treated in ETP and used in	Complied.





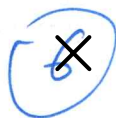
		plantation, water sprinkling on roads etc.	
8.	The unit may ensure maintenance of the water spraying system at wagon tipple section and stop unloading till the system put in operation.	Water sprinkling system in Wagon Tripler Section was found to be installed.	Complied.
9.	The unit may comply with EC conditions (x), (xi), (xiv), (xvi), (xvii), (xix), (xxi).	The EC conditions are being complied	Complied.
10.	Unit may submit specific water consumption and water balance report on yearly basis.	The unit provided the water balance report.	Complied.
11.	The unit may ensure water spraying on all the dusty roads within and outside the premises causing dust by transportation of fly ash.	The water spraying on inside and outside roads was not found. At the time of inspection, the same was being done.	Not regularly complied.
12.	The unit may ensure plantation in all vacant land within its premises and other	The unit has done plantation on 71 hectares of land.	Complied.





	probable places as per the regulations.		
13.	The unit ensure the implementations of the following management Rules:- The solid waste management Rules, 2016; The C&D Waste Management Rules, 2016; The E- waste Management Rules, 2022; The plastic waste (Management) Rules, 2016; The Hazardous and Other Waste (Management handling and Transboundary Movement, Rules, 2016 and Other waste management Rules	For solid waste disposal composting and bio-composting system has been installed and was found operational. At present C&D waste is not generated by the unit. The E-waste generated by the unit is disposed of through M/S MSTC Ltd. Plastic Waste is pressed through press machine and is sent to Dalmiya Company. The unit has constructed storage for waste oil and grease. It is sent to recycler from time to time.	Complied. Not required at present. Complied. Complied. Complied.

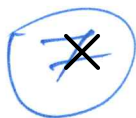




5. That with respect to M/S Bhartiyea Rail Bijli Company Limited (BRBCL), Dhundhwa, Aurangabad, following compliance of the recommendation of the joint committee was noticed: -

Sl. NO.	Recommendation made by Joint Committee	Status of Compliance	Remarks
1.	Wheel washing system may be installed at the out gate of the ash dyke	Work for construction of wheel washing system has not been done.	Not complied.
2.	The connecting road between highway and ash dyke should be made of RCC.	RCC road has been constructed and about 70% work has been done.	Partially Complied.
3.	Vehicle transporting fly ash may be covered from all sides, so that fly ash cannot spillover.	Vehicles carrying fly ash are covered with tarpaulin or plastic sheets.	Complied.
4.	Overloading may be stopped.	Overloading of vehicles was not being done.	Complied.
5.	Mechanical vacuum-cleaning system may be in place on all RCC roads on regular basis and collected ash may be disposed properly.	Mechanical vacuum-cleaning system is not being used. The Project proponent informed that manual cleaning is being done. At the time of inspection ash/dust was found on road.	Not complied.





6.	Ensure 100% ash utilization within year as per the EC condition.	The representative of the unit informed that in current financial year 128% of fly ash was utilized/disposed.	Complied.
7.	The unit may ensure ZLD. No discharge from the ash dyke.	The effluents generated from Ash Dyke is collected in a pond (HDPE Lined) and used for water sprinkling. The effluent is treated in ETP and used in plantation, water sprinkling on roads etc.	Complied.
	Ensure installation of oil and grease section to the ETP, as per requirement.	The oil and grease are separated from the effluent for which a separate ETP has been installed.	Complied.
8.	The unit may ensure maintenance of the water spraying system at wagon tipple section and stop unloading till the system put in operation.	The nozzle of the Water sprinkling system in Wagon Tripler Section was found to be jammed, due to which water spraying system was not functioning.	Not Complied.
9.	The unit may comply with EC conditions (x), (xi), (xiv), (xvi), (xvii), (xix), (xxi).	The EC conditions are being complied	Complied.
10.	Unit may submit specific water consumption and	The unit provided the water balance report.	Complied.





	water balance report on yearly basis.		
11.	The unit may ensure water spraying on all the dusty roads within and outside the premises causing dust by transportation of fly ash.	The water spraying on inside and outside roads was not found. At the time of inspection, the same was being done.	Not regularly complied.
12.	The unit may ensure plantation in all vacant land within its premises and other probable places as per the regulations.	The unit has done plantation on 11% of land.	Partially Complied.
13.	The unit ensure the implementations of the following management Rules:- The solid waste management Rules, 2016; The C&D Waste Management Rules, 2016; The E- waste Management Rules, 2022;	For solid waste disposal composting and bio-composting system has been installed and was found operational. At present C&D waste is not generated by the unit. The E-waste generated by the unit is disposed of through M/S MSTC Ltd.	Complied. Not required at present. Complied.

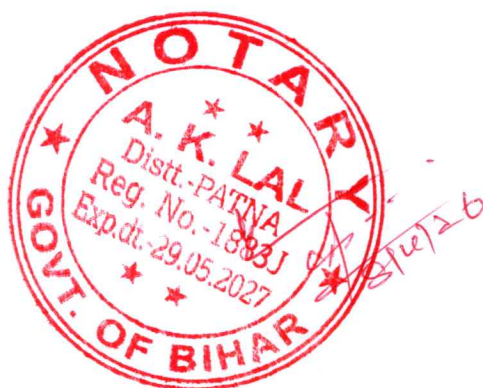


9
X

The plastic waste (Management) Rules, 2016;	Plastic Waste is pressed through press machine and is sent to Dalmiya Company.	Complied.
The Hazardous and Other Waste (Management handling and Transboundary Movement, Rules, 2016 and Other waste management Rules	The unit has constructed storage for waste oil and grease. It is sent to recycler from time to time.	Complied.

A copy of the Inspection report is annexed and marked as Annexure-A.

6. That from the above stated facts it is evident that the unit have complied with most of the recommendation of the joint committee and are taking steps to comply with the other recommendation.
7. That I have read the contents of the affidavit and have understood the same and nothing material has been concealed therefrom the annexures are true copies of its respective original.



Ashish Kumar Singh
DEPONENT

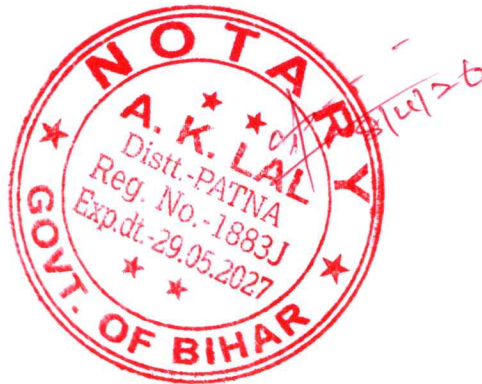
(18)

VERIFICATION

Verified at Patna on 8th day of April, 2026, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from the records of the matter and the Annexures are true copies of its respective original, no part of it is false and nothing material has been concealed therefrom.

Verifying the document and signature of the
who has signed in my presence
A. S. S.

Ashish Kumar Gupta
DEPONENT





बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, एन.एस.बी-2, पाटलीपुत्रा औद्योगिक क्षेत्र, पाटलीपुत्रा, पटना-800 010

निरीक्षण प्रतिवेदन

विषय: मे० नबीनगर सुपर थर्मल पावर स्टेशन (NTPC Ltd.), नबीनगर, औरंगाबाद एवं मे० भारतीय रेल बिजली कम्पनी लि० (BRBCL), धुंधवा, औरंगाबाद (Vijay Kumar Singh, Member, Bihar Vidhan Sabha Vs State of Bihar) से संबंधित माननीय राष्ट्रीय हरित अधिकरण इस्टर्न-जोन, कोलकता द्वारा OA NO: 976/2024/PB, OA NO: 06/2025/EZ एवं OA NO: 10/2026/EZ (Miscellaneous application) में दिनांक- 10.02.2026 को पारित आदेश के तहत पूर्व में गठित संयुक्त निरीक्षण दल द्वारा दिनांक- 28.10.2024 एवं 29.10.2024 को निरीक्षण के दौरान पाये गये त्रुटियों के अनुपालन के संबंध में।

निरीक्षण की तिथि- 13.03.2026 एवं 14.01.2026

निरीक्षण के दौरान इकाई के उपस्थित पदाधिकारी-

- श्री विजेन्द्र आग्रवाल, ए०जी०एम० (मो० नं०-9431600889)
- श्री गोपी चल्लावार, वरिष्ठ प्रबंधक (मो० नं०-9448290375)

स्थापना विवरणी-

1. मे० नबीनगर सुपर थर्मल पावर स्टेशन (NTPC Ltd.), नबीनगर, औरंगाबाद:-

- बिजली उत्पादन क्षमता- Supercritical units: 3 x 660 MW
- इकाई द्वारा अपने बिजली उत्पादन क्षमता की 82.8% बिहार राज्य को एवं शेष 17.2% झारखण्ड/उत्तर प्रदेश/गुजरात/प० बंगाल/उड़ीसा आदि को आपूर्ति करती है।
- इकाई को मुख्य रूप से कोयले की आपूर्ति CIL, CCL एवं NTPC Ltd. एवं अन्य कोयला खदानों से किया जाता है। वार्षिक खपत 9.5 MMT है।
- इकाई का मुख्य जल स्रोत सोन नदी है। जल खपत समझौता 125 Cusec है, जबकि वर्तमान जल खपत 45 Cusec वार्षिक औसतन किये जाने की सूचना दी गयी।
- इकाई का निम्नलिखित युनिट निम्न तिथियों से संचालित हैं:-

Unit-I----- दिनांक- 06.09.2019

Unit-II----- दिनांक- 23.07.2021

Unit-III----- दिनांक- 01.06.2022

- निरीक्षण के दौरान Boiler Tube leakage के कारण Unit-I and Unit-III बन्द पाये गये। उक्त दौरान मात्र Unit-II संचालित थे।

f) वैधानिक सहमतियाँ: इकाई को निम्नलिखित वैधानिक सहमतियाँ प्राप्त हैं-

- पर्यावरण एवं वन मंत्रालय, भारत सरकार, दिल्ली के पत्रांक- J-13012/127/2007-IA.II(T), दिनांक- 17.12.2010 द्वारा इकाई को पर्यावरणीय स्वीकृति प्राप्त है।

- जल एवं वायु अधिनियमों के तहत पर्षद् पत्रांक- PT(NOC)-1008/09/4323, दिनांक- 08.04.2011 द्वारा इकाई को सशर्त स्थापनार्थ सहमति प्राप्त हैं;

- जल अधिनियम के तहत पर्षद् पत्रांक- 1840, दिनांक- 15.06.2022 द्वारा इकाई को सशर्त संचालनार्थ सहमति प्राप्त हैं;



➤ वायु अधिनियम के तहत पर्षद पत्रांक- 1839, दिनांक- 15.06.2022 द्वारा इकाई को सशर्त संचालनार्थ सहमति प्राप्त है।

- g) इकाई में तीन चिमनियाँ हैं। Unit-II and Unit-III में Joint Stack स्थापित है। इन चिमनियों की उँचाई 275 मीटर है। Boiler से जनित उत्सर्जन में लंबित धूल-कण के नियंत्रण हेतु वायु प्रदूषण नियंत्रक उपकरण यथा Electrostatic Precipitators (ESP) स्थापित किये गये हैं। जिनकी दक्षता 99.97% है। चिमनियों से उत्सर्जन की जाँच हेतु पोर्ट-होल एवं प्लेटफॉर्म स्थापित किये गये हैं।
- h) अनवरत परिवेशीय वायु की गुणवत्ता की जाँच हेतु शिवनपुर गाँव के तरफ परिसर के अन्दर, एच0 ब्लॉक कार्यालय के निकट, प्रशासनिक भवन के निकट एवं वाटर पम्प हाउस के पास कुल चार स्टेशन स्थापित किये गये हैं।

संयुक्त दल द्वारा निरीक्षण के दौरान पायी गयी त्रुटियों से संबंधित इकाई द्वारा अनुपालन की जाँच वर्तमान दल द्वारा किया गया। अनुपालन की स्थिति निम्न प्रकार पायी गयी:-

क्रमांक	अवलोकित त्रुटियाँ (संयुक्त दल)	अनुपालन की स्थिति	अभियुक्ति
1.	Wheel washing system may be install at the out gate of the ash dyke	Wheel washing system की स्थापना का कार्य किया जा रहा है। वर्तमान में वाहनों के Wheel washing हेतु Ash Dyke के बाहर निकास-पथ पर पाईप द्वारा Manual Washing का कार्य किया जा रहा है।	अनुपालन नहीं किया गया है।
2.	The connecting road between highway and ash dyke should be made up of RCC.	Ash Dyke से उच्च पथ तक RCC सड़क का निर्माण कर लिया गया है।	अनुपालित
3.	Vehicle transporting fly ash may be covered from all sites, so that fly ash cannot spillover to the environment.	Fly Ash वाहक वाहनों में लदे Fly Ash को तारपोलिन अथवा प्लास्टिक सीट से ढक कर वाहनों का परिचालन करते पाया गया।	अनुपालित
4.	Overloading may be stoped.	Ash Dyke परिसर से परिचालित वाहनों में Overloading होते नहीं पाया गया।	अनुपालित
5.	Mechanical vacuum cleaning system may be in place to clean all RCC roads on regular basis and collected ash may be disposed properly.	इकाई द्वारा Mechanical vacuum cleaning Machine का उपयोग नहीं किया जा रहा है। RCC roads को Manually cleaning किये जाने की बात इकाई के प्रतिनिधि द्वारा सूचित किया गया। परन्तु उक्त सड़कों पर पर्याप्त मात्रा में धूल-कण बिखरे पाये गये। वाहनों के संचालन के दौरान धूल-कण का उत्सर्जन परिवेशीय वायु में होते पाया गया।	अनुपालन नहीं किया गया है।



6.	Ensure 100% ash utilization within year as per the environmental clearance conditions.	इकाई के प्रतिनिधि द्वारा सूचित किया गया कि वर्तमान वित्तीय सत्र में लगभग 137% Fly Ash का Disposal किया गया है।	अनुपालित
7.	The unit may ensure ZLD. No discharge from the ash dyke.	Ash Dyke से जनित बहिस्राव को एक अलग Pond (HEDP Lined) में एकत्रित कर इनका उपयोग Ash Dyke में जल के छिड़काव हेतु उपयोग में लाया जाता है। बहिस्राव का निस्सारण Ash Dyke के बाहर होते नहीं पाया गया। इकाई से उत्पन्न बहिस्राव को उपचार संयंत्र के माध्यम से समुचित उपचार कर पेड़-पौधों की सिचाई, सड़कों के उपर छिड़काव एवं Wagon Tripling Yard में जल छिड़काव हेतु उपयोग में लाया जाता है।	अनुपालित
	Ensure installation of oil and grease section to the ETP, as per requirement.	इकाई से जनित बहिस्राव से Oil and Grease को अलग करने हेतु अलग से उपचार संयंत्र स्थापित किये गये हैं। बहिस्राव से अलग किये गये Oil and Grease को प्लास्टिक कन्टेनर में एकत्रित कर Hazardous Waste Section में नियमानुकूल निस्तारण हेतु भेज दिया जाता है।	अनुपालित
8.	The unit may ensure maintenance of the water spraying system at wagon tippler section and stop unloading till the system put in operation.	निरीक्षण के दौरान Wagon Tripler Section में स्थापित जल छिड़काव उपकरण कार्यरत पाये गये।	अनुपालित
9.	The unit may comply the terms and conditions of the environmental clearance within one year for conditions:- (X), (XI), (XIV), (XVI), (XVIII), (XIX), (XXI).	Environmental Clearance में निदेशित प्रासंगिक शर्तों का अनुपालन इकाई द्वारा किया जा रहा है।	अनुपालित
10.	Unit may submit specific water consumption and water balance report on yearly basis.	इकाई द्वारा Water Balance Report की प्रति उपलब्ध करायी गयी है। (प्रति संलग्न)	अनुपालित



11.	The unit may ensure water spraying on all the dusty roads within and out side the premises causing dusty by transportation of fly ash.	इकाई के परिसर के अन्दर के सड़कों एवं परिसर के बाहर के सड़कों पर नियमित रूप से जल छिड़काव का कार्य करते नहीं पाया गया। निरीक्षण दल के इकाई परिसर में उपस्थित होने के पश्चात जल छिड़काव का कार्य आरम्भ किया गया।	नियमित अनुपालन नहीं किया जाता है।
12.	The unit may ensure tree plantation in all vacant land within its premises and other probable places as per the regulations.	इकाई द्वारा 71 हेक्टेयर में वृक्षारोपन का कार्य किया गया है।	अनुपालित
13.	The unit ensure the implementations of the following management Rules:- (a) The Solid Waste (Management) Rules, 2016;	ठोस अपशिष्टों के कम्पोस्टिंग एवं बायो-कम्पोस्टिंग हेतु उपकरण/संयंत्र की स्थापना इकाई द्वारा की गयी है, जो संचालित पाये गये।	अनुपालित
	(b) The C&D Waste (Management) Rules, 2016;	वर्तमान में इकाई से C&D Waste जनित होते नहीं पाया गया।	वर्तमान में आवश्यक नहीं।
	(c) The E- Waste (Management) Rules, 2022;	इकाई परिसर में भण्डारित ई-अपशिष्टों का निस्तारण M/s MSTC Ltd. के माध्यम से ई-निविदा द्वारा संपन्न करायी जाती है।	अनुपालित
	(d) The Plastic Waste (Management) Rules, 2016;	Plastic Waste को इकाई में स्थापित प्रेस मशीन से गट्टर बनाकर डालमिया कम्पनी को निस्तारण हेतु भेजा जाता है।	अनुपालित
	(e) The Hazardous and Other Waste (Management, handling and Transboundary Movement) Rules, 2016 and	इकाई से जनित Oil and Grease तथा अन्य अपशिष्टों के भण्डारण हेतु अलग से व्यवस्था की गयी है। इन्हें समय-समय पर पंजीकृत पुनर्चक्रणकर्ता को निस्तारण हेतु बेचा जाता है।	अनुपालित
	(f) Other Waste (Management) Rules.	-----	-----



2* मे0 भारतीय रेल बिजली कम्पनी लि0 (BRBCL), धुंधवा, औरंगाबाद:- यह इकाई NTPC Ltd. एवं भारतीय रेल की संयुक्त इकाई है, जिसका संचालन NTPC Ltd. द्वारा किया जाता है। बिजली हिस्सेदारी क्रमशः 74% एवं 26% है।

निरीक्षण के दौरान इकाई के निम्नलिखित पदाधिकारी उपस्थित थे:-

- i श्री सुबोध कुमार सुधाकर, महाप्रबंधक (मो0 नं0-7458012467)
- ii श्री विशाल दुबे, सहायक महाप्रबंधक (मो0 नं0-6387435666)
- iii श्री सुमित कुमार बाजपेयी, उप-महाप्रबंधक (मो0 नं0-9415335049)

- a) बिजली उत्पादन क्षमता- Supercritical units: 4 x 250 MW
- b) इकाई द्वारा अपने बिजली उत्पादन क्षमता की 90.0% भारतीय रेल एवं शेष 10.0% बिहार राज्य को आपूर्ति करती है।
- c) इकाई को मुख्य रूप से कोयले की आपूर्ति CIL, CCL एवं NTPC Ltd. एवं अन्य कोयला खदानों से किया जाता है। वार्षिक खपत 5.0 MMT है।
- d) इकाई का मुख्य जल स्रोत सोन नदी है। जल खपत समझौता 60 Cusec है, जबकि वर्तमान जल खपत 25 Cusec वार्षिक औसतन किये जाने की सूचना दी गयी।
- e) इकाई का निम्नलिखित युनिट निम्न तिथियों से संचालित हैं:-

Unit-I----- दिनांक- 15.01.2017

Unit-II----- दिनांक- 10.09.2017

Unit-III----- दिनांक- 26.02.2019

Unit-IV----- दिनांक- 01.12.2021

Unit-II में तकनीकी खराबी होने के कारण दिनांक-28.02.2026 से यह इकाई बन्द है।

➤ निरीक्षण के दौरान Unit- I, III and IV संचालित पाये गये। जबकि Unit- I मरम्मत हेतु बन्द पाये गये।

- f) वैधानिक सहमतियाँ: इकाई को निम्नलिखित वैधानिक सहमतियाँ प्राप्त हैं-

- पर्यावरण एवं वन मंत्रालय, भारत सरकार, दिल्ली के पत्रांक- J-13012/16/2003-IA.II(T), दिनांक- 03.08.2024 द्वारा इकाई को पर्यावरणीय स्वीकृति प्राप्त है।
- जल एवं वायु अधिनियमों के तहत पर्षद् पत्रांक-T-2130, दिनांक-08.04.2004 द्वारा इकाई को सशर्त स्थापनार्थ सहमति प्राप्त हैं;
- जल अधिनियम के तहत पर्षद् पत्रांक-7884, दिनांक-17.06.2021 द्वारा इकाई को सशर्त संचालनार्थ सहमति प्राप्त हैं;
- वायु अधिनियम के तहत पर्षद् पत्रांक-783, दिनांक-17.06.2021 द्वारा इकाई को सशर्त संचालनार्थ सहमति प्राप्त हैं।

- g) इकाई में चार चिमनियाँ हैं। जिनमें वायु प्रदूषण नियंत्रक उपकरण यथा Electrostatic Precipitators (ESP) स्थापित किये गये हैं। चिमनियों से उत्सर्जन की जाँच हेतु पोर्ट-होल एवं प्लेटफॉर्म स्थापित किये गये हैं।

- h) अनवरत परिवेशीय वायु की गुणवत्ता की जाँच हेतु इकाई के मुख्य द्वार, खाधा द्वार, पिरौता द्वार एवं सी0-टाईप क्वार्टर (Township) के पास कुल चार स्टेशन स्थापित किये गये हैं।

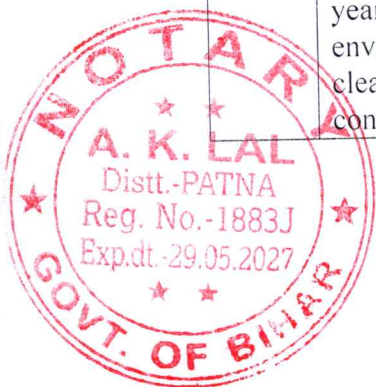
- आपूर्ति की गयी कोयले में Ash Content 35%-45% गणना की गयी है। दोनों इकाईयों का Plant Design Ash Content 40%-47% वाले कोयले के उपयोग पर आधारित है।



- दोनों इकाईयों में Water Re-charge Pit, ETP, STP, Continuous Ambient Air Quality Monitoring System (Sensor for PM, SO₂ and NO_x) एवं Continuous Effluent Monitoring System (Sensor for BOD, COD and TSS) की व्यवस्था की गयी है।

संयुक्त दल द्वारा निरीक्षण के दौरान पायी गयी त्रुटियों से संबंधित इकाई द्वारा अनुपालन की जाँच वर्तमान दल द्वारा किया गया। अनुपालन की स्थिति निम्न प्रकार पायी गयी:—

क्रमांक	अवलोकित त्रुटियाँ (संयुक्त दल)	अनुपालन की स्थिति	अभियुक्ति
1.	Wheel washing system may be install at the out gate of the ash dyke	Wheel washing system की स्थापना का कार्य नहीं किया गया है।	अनुपालन नहीं किया गया है।
2.	The connecting road between highway and ash dyke should be made up of RCC.	Ash Dyke से उच्च पथ तक RCC सड़क का निर्माण कार्य किया जा रहा है। लगभग 70% निर्माण कार्य पूरा कर लिया गया है।	आंशिक अनुपालित।
3.	Vehicle transporting fly ash may be covered from all sites, so that fly ash cannot spillover to the environment.	Fly Ash वाहक वाहनों में लदे Fly Ash को तारपोलिन अथवा प्लास्टिक सीट से ढक कर वाहनों का परिचालन करते पाया गया।	अनुपालित।
4.	Overloading may be stoped.	Ash Dyke परिसर से परिचालित वाहनों में Overloading होते नहीं पाया गया।	अनुपालित।
5.	Mechanical vacuum cleaning system may be in place to clean all RCC roads on regular basis and collected ash may be disposed properly.	इकाई द्वारा Mechanical vacuum cleaning Machine का उपयोग नहीं किया जा रहा है। RCC roads को Manually cleaning किये जाने की बात इकाई के प्रतिनिधि द्वारा सूचित किया गया। परन्तु उक्त सड़कों पर पर्याप्त मात्रा में धूल-कण बिखरे पाये गये। वाहनों के संचालन के दौरान धूल-कण का उत्सर्जन परिवेशीय वायु में होते पाया गया।	अनुपालन नहीं किया गया है।
6.	Ensure 100% ash utilization within year as per the environmental clearance conditions.	इकाई के प्रतिनिधि द्वारा सूचित किया गया कि वर्तमान वित्तीय सत्र में लगभग 128% Fly Ash का Disposal किया गया है।	अनुपालित।



7.	The unit may ensure ZLD. No discharge from the ash dyke.	Ash Dyke से जनित बहिस्राव को एक अलग Pond (HEDP Lined) में एकत्रित कर इनका उपयोग Ash Dyke में जल के छिड़काव हेतु उपयोग में लाया जाता है। बहिस्राव का निस्सारण Ash Dyke के बाहर होते नहीं पाया गया। इकाई से उत्पन्न बहिस्राव को उपचार संयंत्र के माध्यम से समुचित उपचार कर पेड़-पौधों की सिचाई, सड़कों के उपर छिड़काव एवं Wagon Tripling Yard में जल छिड़काव हेतु उपयोग में लाया जाता है।	अनुपालित।
	Ensure installation of oil and grease section to the ETP, as per requirement.	इकाई से जनित बहिस्राव से Oil and Grease को अलग करने हेतु अलग से उपचार संयंत्र स्थापित किये गये हैं। बहिस्राव से अलग किये गये Oil and Grease को प्लास्टिक कन्टेनर में एकत्रित कर Hazardous Waste Section में नियमानुकूल निस्तारण हेतु भेज दिया जाता है।	अनुपालित।
8.	The unit may ensure maintenance of the water spraying system at wagon tippler section and stop unloading till the system put in operation.	निरीक्षण के दौरान Wagon Tripler Section में स्थापित जल छिड़काव नोजल जाम रहने के कारण Water Spraying System कार्य नहीं कर पा रहा था।	अनुपालन नहीं किया गया है।
9.	The unit may comply the terms and conditions of the environmental clearance within one year for conditions:- (X), (XI), (XIV), (XVI), (XVIII), (XIX), (XXI).	Environmental Clearance में निदेशित प्रासंगिक शर्तों का अनुपालन इकाई द्वारा किया जा रहा है।	अनुपालित।
10.	Unit may submit specific water consumption and water balance report on yearly basis.	इकाई द्वारा Water Balance Report की प्रति उपलब्ध करायी गयी है। (प्रति संलग्न)	अनुपालित।
11.	The unit may ensure water spraying on all the dusty roads within and out side the premises causing dusty by transportation of fly ash.	इकाई के परिसर के अन्दर के सड़कों एवं परिसर के बाहर के सड़कों पर नियमित रूप से जल छिड़काव का कार्य करते नहीं पाया गया। निरीक्षण दल के इकाई परिसर में उपस्थित होने के पश्चात जल छिड़काव का कार्य आरम्भ किया गया।	अनुपालन नहीं किया गया है।



12.	The unit may ensure tree plantation in all vacant land within its premises and other probable places as per the regulations.	इकाई द्वारा 11% वृक्षारोपन का कार्य किया गया है।	आंशिक अनुपालित।
13.	The unit ensure the implementations of the following management Rules:- (a) The Solid Waste (Management) Rules, 2016;	ठोस अपशिष्टों के कम्पोस्टिंग एवं बायो-कम्पोस्टिंग हेतु उपकरण/संयंत्र की स्थापना इकाई द्वारा की गयी है, जो संचालित पाये गये।	संविदा के आधार पर ठोस अपशिष्टों के कम्पोस्टिंग एवं बायो-कम्पोस्टिंग हेतु NTPC, नबीनगर को निस्तारण हेतु भेजा जाता है।
	(b) The C&D Waste (Management) Rules, 2016;	वर्तमान में इकाई से C&D Waste जनित होते नहीं पाया गया।	वर्तमान में आवश्यक नहीं।
	(c) The E- Waste (Management) Rules, 2022;	इकाई परिसर में भण्डारित ई-अपशिष्टों का निस्तारण M/s MSTC Ltd. के माध्यम से इ-निविदा द्वारा संपन्न करायी जाती है।	अनुपालित
	(d) The Plastic Waste (Management) Rules, 2016;	Plastic Waste को इकाई में स्थापित प्रेस मशीन से गट्ठर बनाकर डालमिया कम्पनी को निस्तारण हेतु भेजा जाता है।	संविदा के आधार पर ठोस अपशिष्टों के कम्पोस्टिंग एवं बायो-कम्पोस्टिंग हेतु NTPC, नबीनगर को निस्तारण हेतु भेजा जाता है।
	(e) The Hazardous and Other Waste (Management, handling and Transboundary Movement) Rules, 2016 and	इकाई से जनित Oil and Grease तथा अन्य अपशिष्टों के भण्डारण हेतु अलग से व्यवस्था की गयी है। इन्हें समय-समय पर पंजीकृत पुनर्चक्रणकर्ता को निस्तारण हेतु बेचा जाता है।	अनुपालित।
	(f) Other Waste (Management) Rules.	-----	-----

अनुशंसा:-

1. दोनों इकाईयों द्वारा सड़कों की सफाई हेतु वैक्युम क्लिनिंग की व्यवस्था नहीं किया गया है, जिस कारण सड़क पर फैले धूल-कण वाहनों के संचालन के दौरान परिवेशीय वायु में उत्सर्जित होते हैं।

2. दोनों इकाईयों द्वारा सड़कों पर नियमित जल छिड़काव नहीं किये जाने के कारण सड़क पर फैले धूल-कण वाहनों के संचालन के दौरान परिवेशीय वायु में उत्सर्जित होते हैं।

मे0 भारतीय रेल बिजली कम्पनी लि0, धुंधवा, औरंगाबाद के



- (a) वैगन ट्रिपलर युनिट में स्थापित जल छिड़काव पाईपलाईन में स्थापित Spraying Nozel Chocked रहने के कारण जल छिड़काव नहीं हो पा रहा था।
- (b) इकाई द्वारा वर्तमान में मात्र 11% वृक्षारोपन का कार्य किया गया है।
4. दोनों इकाईयों के Ash Dyke के चारो ओर निर्मित सर्विस रोड की पक्कीकरण नहीं किया गया है। नियमित जल छिड़काव का कार्य भी नहीं किया जाता है, जिस कारण सड़क पर जमें धूल-कण वाहनों के संचालन के दौरान परिवेशीय वायु में उत्सर्जित होते पाया गया।
5. दोनों इकाईयों के Ash Dyke के चारो ओर वृक्षारोपन नहीं किया गया है। Fly Ash के उठाव स्थल पर जल छिड़काव का कार्य नहीं किये जाने के कारण Ash Dyke से Fly Ash के उठाव के दौरान धूल-कण का उत्सर्जन परिवेशीय वायु में होते पाया गया।

अनुशंसा है कि दोनों इकाईयों को कारण पृच्छा/पी0सी0डी0 निर्गत करते हुए उक्त त्रुटियों के अनुपालन अबतक नहीं किये जाने के सम्बंध में स्पष्टीकरण किया जा सकता है।

अनुलग्नक: 1. वांछित फोटोग्राफ्स; 2. वाटर बैलेंस सीट।

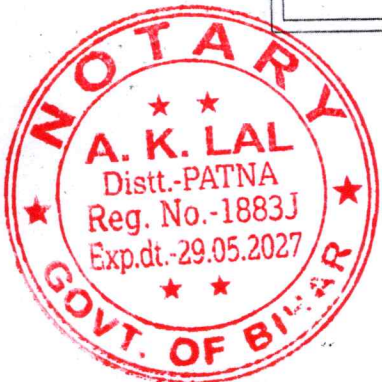
Ryopal
18.03.2026
(रवि गोपाल)
एल0ए0/एफ0ए0

S. J. Kumar
18/03/26
(अंजनी कुमार सिन्हा)
स0प0अ0, मु0, पटना

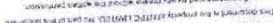
M. K. Singh
18.03.26
(मनोरंजन कुमार सिंह)
क्षेत्रीय पदाधिकारी, गयाजी

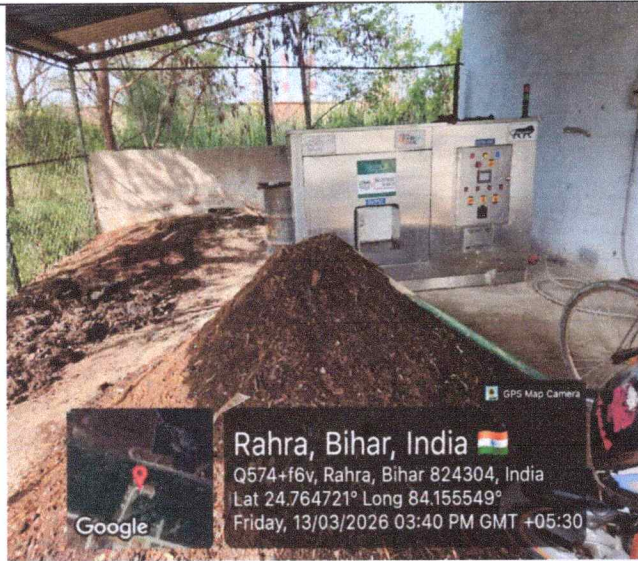


A circular red notary seal. The outer ring contains the text "NOTARY" at the top and "GOVT. OF BIHAR" at the bottom, separated by two stars on each side. The inner circle contains the text "A. K. LAL" in large bold letters, followed by "Distt.-PATNA", "Reg. No.-1883J", and "Exp.dt.-29.05.2027" in smaller letters, with two stars on each side.



A red circular notary seal. The outer ring contains the text "NOTARY" at the top and "GOVT. OF BIHAR" at the bottom, separated by two stars on each side. The inner circle contains the text "A. K. LAL" at the top, "Distt.-PATNA" below it, "Reg. No.-1883J" below that, and "Exp.dt.-29.05.2027" at the bottom, also separated by two stars on each side.





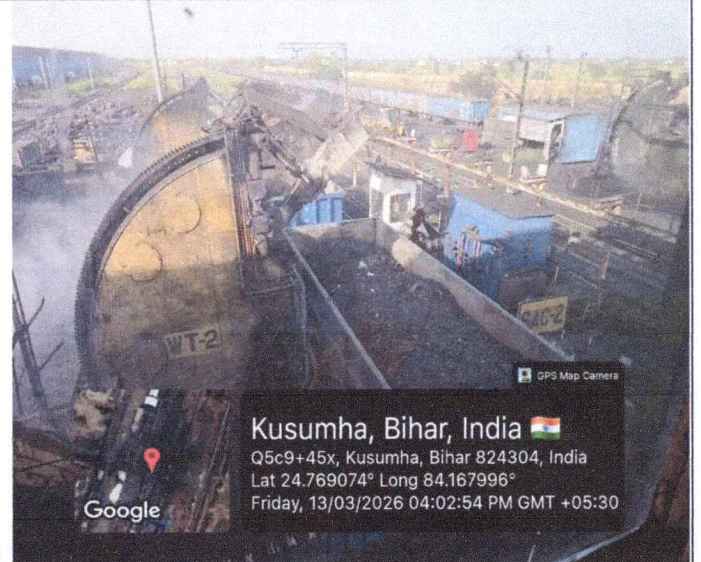
Composting Area



Plastic segregation area



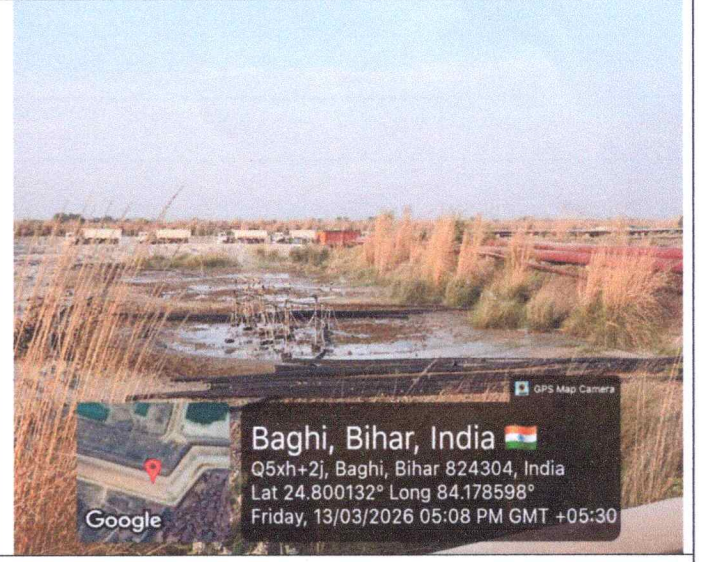
Wagon Tripler Section



Wagon Tripler Section

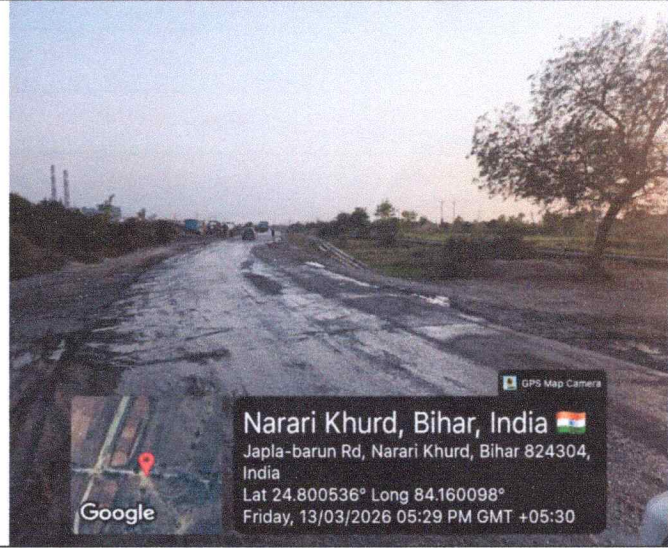
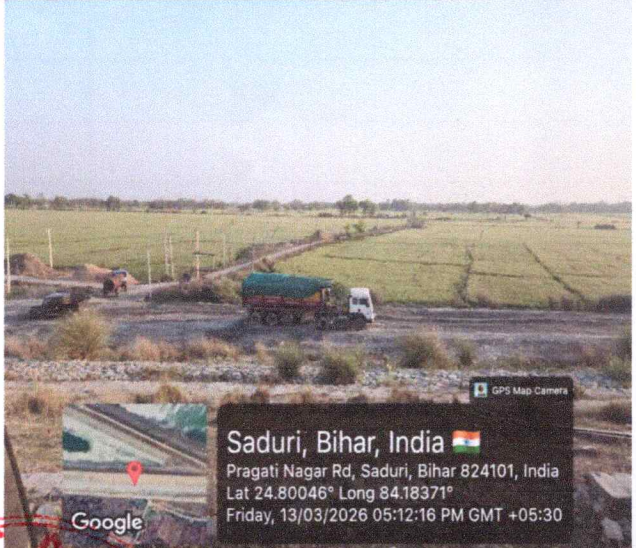
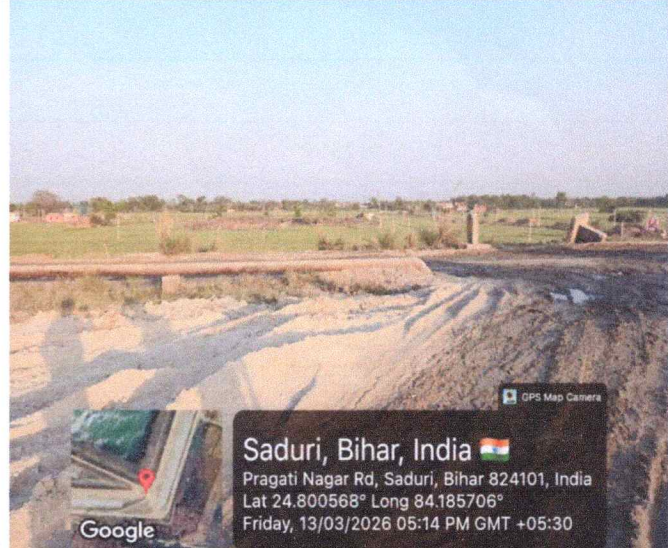


Crushing area

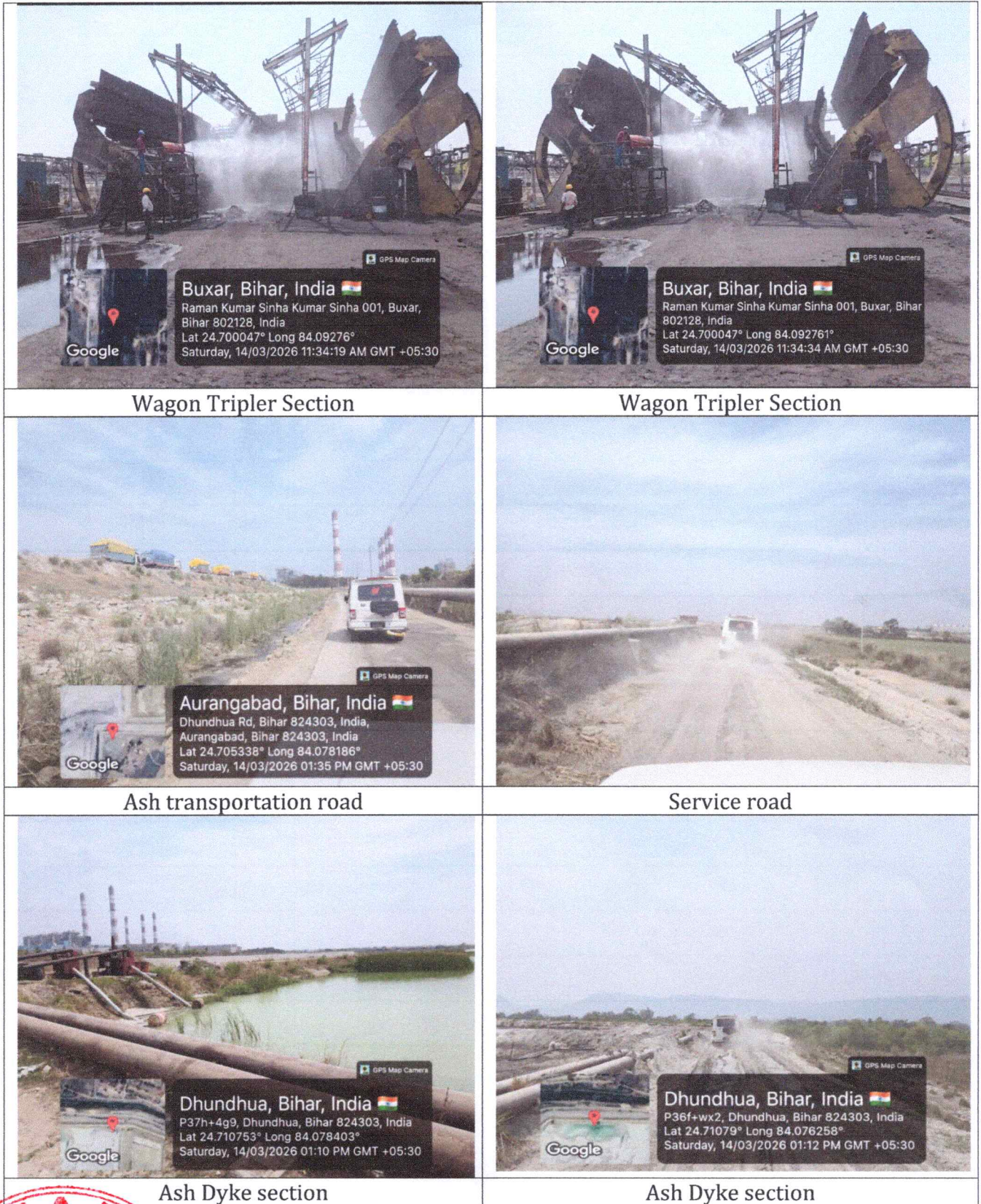


Water sprinkling Ash dyke section



 Baghi, Bihar, India Q5xh+2j, Baghi, Bihar 824304, India Lat 24.800129° Long 84.1786° Friday, 13/03/2026 05:08 PM GMT +05:30	 Saduri, Bihar, India Pragati Nagar Rd, Saduri, Bihar 824101, India Lat 24.800573° Long 84.180519° Friday, 13/03/2026 05:09 PM GMT +05:30
Ash dyke area	Ash transportation Area
 Saduri, Bihar, India Pragati Nagar Rd, Saduri, Bihar 824101, India Lat 24.800614° Long 84.185678° Friday, 13/03/2026 05:13 PM GMT +05:30	 Narari Khurd, Bihar, India Japla-barun Rd, Narari Khurd, Bihar 824304, India Lat 24.800536° Long 84.160098° Friday, 13/03/2026 05:29 PM GMT +05:30
Ash Dyke Section	Ash transportation road
 Saduri, Bihar, India Pragati Nagar Rd, Saduri, Bihar 824101, India Lat 24.80046° Long 84.18371° Friday, 13/03/2026 05:12:16 PM GMT +05:30	 Saduri, Bihar, India Pragati Nagar Rd, Saduri, Bihar 824101, India Lat 24.800568° Long 84.185706° Friday, 13/03/2026 05:14 PM GMT +05:30
Ash Dyke service road	Ash Dyke drop road







Bihar State Pollution Control Council

Parivesh Bhawan, N.S.B-2, Patliputra Industrial Area, Patliputra, Patna-800 010

Inspection report

Subject: May Nabinagar Super Thermal Power Station (NTPC Ltd.), Nabinagar, Aurangabad and May Bharatiya Railway Power Company Ltd. (BRBCL), Dhundhwa, Aurangabad (Vijay Kumar Singh, Member, Bihar Vidhan Sabha) Authorization approved by Eastern Zone, Kolkata in OA NO: 976/2024/PB, OA NO: 06/2025/EZ and OA NO: 10/2026/EZ (Miscellaneous application) dated Regarding compliance of defects found during inspection dated-28.10.2024 and 29.10.2024.
Inspection date - 13.03.2026 and 14.01.2026

Officers present during the inspection of the unit-

a) Shri Vijendra Agarwal, AGM (Mobile No.-9431600889)

b) Shri Gopi Challawar, Senior Manager (Mob. No. 9448290375)

Establishment details-

1. May Nabinagar Super Thermal Power Station (NTPC Ltd.), Nabinagar, Aurangabad:-

a) Power generation capacity - Supercritical units: 3 x 660 MW

b) The unit supplies 82.8% of its power generation capacity to the state of Bihar and the remaining 17.2% to Jharkhand / Uttar Pradesh / Gujarat / West Bengal / Orissa etc.

c) The unit is primarily supplied with coal from CIL, CCL, NTPC Ltd. and other coal mines. The annual consumption is 9.5 MMT.

d) The main water source of the unit is the Son River. The agreed water consumption is 125 cusecs, while the current water consumption is reported to be 45 cusecs on an average annually.

e) The following units of the unit are operational from the following dates:-

Unit-I----- Date - 06.09.2019

Unit-II----Date- ----- 23.07.2021

Unit-III----- Date — 01.06.2022

> During inspection, Unit-I and Unit-III were found closed due to Boiler Tube leakage.

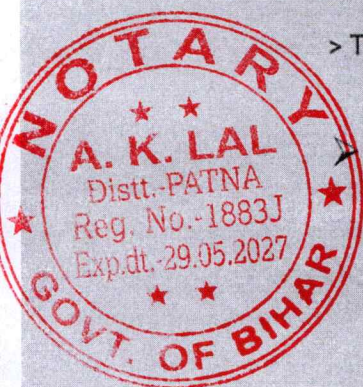
During the said period only Unit-II was operational.

f) Statutory Approvals: The unit has the following statutory approvals:

> The unit has received environmental clearance from the Ministry of Environment and Forests, Government of India, Delhi vide letter no. J-13012/127/2007-IA.II(T), dated 17.12.2010.

> The unit has received conditional consent for establishment by Council Letter No. PT(NOC)-1008/09/4323, dated 08.04.2011 under the Water and Air Acts;

> Under the Water Act, the unit has received conditional consent for operation by the Board letter no. 1840, dated 15.06.2022;



> Under the Air Act, the unit has received conditional consent for operation by the Board letter no. 1839, dated 15.06.2022.

g) The unit has three chimneys. Unit II and Unit III have joint stacks. These chimneys are 275 meters high. Air pollution control equipment, such as Electrostatic Precipitators (ESPs), have been installed to control suspended dust particles in boiler emissions. Their efficiency is 99.97%. Portholes and platforms have been installed to monitor emissions from the chimneys.

h) For continuous monitoring of ambient air quality, a total of four stations have been installed inside the campus towards Shivpur village, near H Block office, near Administrative building and near Water Pump House.

The current team examined the unit's compliance with the deficiencies identified during the joint team inspection. The compliance status was found to be as follows:

No	Observed errors (combined team)	compliance status	Accusation
1.	Wheel washing system may be install at the out gate of the ash dyke	Work is underway to install a wheel washing system. Currently, manual wheel washing is being carried out through a pipe at the exit of the Ash Dyke.	has been No complied with.
2.	The connecting road between highway and ash dyke should be made up of RCC.	RCC road has been constructed from Ash Dyke to High Path.	Compliant
3.	Vehicle transporting fly ash may be covered from all sites, so that fly ash cannot spillover to the environment.	Fly Ash carrying vehicles were found to be operating with the Fly Ash loaded in them covered with tarpaulin or plastic sheets.	Compliant
4.	Overloading may be stoped.	No overloading was observed in vehicles operating from Ash Dyke premises.	Compliant
5.	Mechanical vacuum cleaning system may be in place to clean all RCC roads on regular basis and collected ash may be disposed properly.	The unit is not using a mechanical vacuum cleaning machine. A representative of the unit reported that the RCC roads are cleaned manually. However, significant amounts of dust were found on the roads. Vehicles were found to be emitting dust into the ambient air during operation.	compliance Has not been done.



6.	Ensure 100% ash utilization within year as per the environmental clearance conditions.	The representative of the unit informed that about 137% of Fly Ash has been disposed of in the current financial year.	Compliant
7.	The unit may ensure ZLD. No discharge from the ash dyke.	Effluent generated from the Ash Dyke is collected in a separate pond (HEDP Lined) and used for sprinkling water into the Ash Dyke. No effluent discharge outside the Ash Dyke was observed. The effluent generated from the unit is treated properly through treatment plant and used for irrigation of trees and plants, sprinkling on roads and sprinkling water in Wagon Tripling Yard.	Compliant
	Ensure installation of oil and grease section to the ETP, as per requirement.	Separate treatment plants have been installed to separate oil and grease from the unit's effluent. The separated oil and grease are collected in plastic containers and sent to the Hazardous Waste Section for proper disposal.	Compliant
8.	The unit may ensure maintenance of the water spraying system at wagon tippler section and stop unloading till the system put in operation.	During the inspection, the water sprinkling equipment installed in the Wagon Tripler Section was found to be working.	Compliant
9.	The unit may comply the terms and conditions of the environmental clearance within one year for conditions:- (X), (XI), (XIV), (XVI), (XVIII), (XIX), (XXI).	The relevant conditions stipulated in the Environmental Clearance are being complied with by the unit.	Compliant
10.	Unit may submit specific water consumption and water balance report on yearly basis.	A copy of the Water Balance Report has been provided by the unit. (Copy attached)	Compliant



11.	The unit may ensure water spraying on all the dusty roads within and out side the premises causing dusty by transportation of fly ash.	Regular water sprinkling was not observed on the roads within and outside the unit's premises. Water sprinkling was resumed after the inspection team arrived at the unit.	Regular compliance No is maintained.
12.	The unit may ensure tree plantation in all vacant land within its premises and other probable places as per the regulations.	The unit has done tree plantation work in 71 hectares.	Compliant
13.	The unit ensure The implementations of the following management Rules:- (a) The Solid Waste (Management) Rules, 2016;	equipment/plant for composting and bio-composting of solid waste has been installed by the unit and was found to be operational.	Compliant
	(b) The C&D Waste (Management) Rules, 2016;	At present, C&D Waste is not found to be generated from the unit.	Present In not necessary.
	(c) The E- Waste (Management) Rules, 2022;	Disposal of e-waste stored in the unit premises is done through e-tendering through M/s MSTC Ltd.	Compliant
	(d) The Plastic Waste (Management) Rules, 2016;	Plastic waste is bundled using the press machine installed in the unit and sent to Dalmia Company for disposal.	Compliant
	(e) The Hazardous and Other Waste (Management, handling and Transboundary Movement) Rules, 2016 and	Separate arrangements have been made for the storage of oil and grease and other wastes generated by the unit. These are periodically sold to registered recyclers for disposal.	Compliant
	(f) Other Waste (Management) Rules.		



M/s Bharatiya Rail Bijli Company Ltd. (BRBCL), Dhundhwa, Aurangabad: This unit is a joint venture of NTPC Ltd. and Indian Railways and is operated by NTPC Ltd. The power share is 74% and 26% respectively.

The following officials of the unit were present during the inspection:-

- i Shri Subodh Kumar, Sudhakar, General Manager (Mob. No. 7458012467)
- ii Shri Vishal Dubey, Assistant General Manager (MoO No.-6387435666)
- iii Shri Sumit Kumar Bajpai, Deputy General Manager (Mobile No.-9415335049)

a) Power generation capacity - Supercritical units: 4 x 250 MW

b) The unit supplies 90.0% of its power generation capacity to Indian Railways and the remaining 10.0% to the State of Bihar.

c) The unit is primarily supplied with coal from CIL, CCL, NTPC Ltd. and other coal mines. The annual consumption is 5.0 MMT.

d) The main water source of the unit is the Son River. The agreed water consumption is 60 cusecs, while the current water consumption is reported to be 25 cusecs on an average annually.

e) The following units of the unit are operational from the following dates:-

Unit-I-----Date- 15.01.2017

Unit-II-----Date- 10.09.2017

Unit-III-----Date- 26.02.2019

Unit-IV-----Dated 01.12.2021

Due to technical fault in Unit-II, this unit is closed from 28.02.2026.

> During the inspection, Units I, III and IV were found to be operational, while Unit II was found to be closed for repairs.

f) Statutory Approvals: The unit has the following statutory approvals:

- The unit has received environmental clearance from the Ministry of Environment and Forests, Government of India, Delhi vide letter no. J-13012/16/2003-IA.II(T), dated 03.08.2024.
- The unit has received conditional consent for establishment under the Water and Air Acts vide Board letter no. T-2130, dated 08.04.2004;
- Under the Water Act, the unit has received consent for conditional operation by the Board letter no. 7884, dated 17.06.2021;
- > The unit has received conditional consent for operation under the Air Act vide Board letter no. 783, dated 17.06.2021.

g) The unit has four chimneys. Air pollution control equipment, such as Electrostatic Precipitators (ESPs), has been installed in each of them. Portholes and platforms have been installed to monitor emissions from the chimneys.

h) For continuous monitoring of ambient air quality, a total of four stations have been installed, at the main gate, Khadha gate, Pirota gate and near C-type Quarter (Township) of the unit.

> The supplied coal has an estimated ash content of 35%-45%. The plant design of both units is based on the use of coal with an ash content of 40%-47%.



(X)

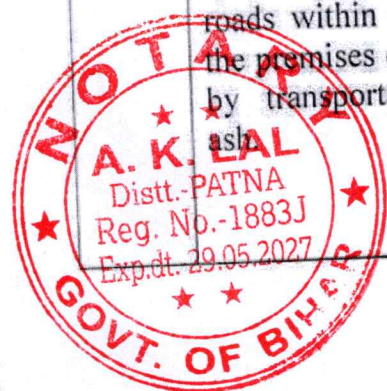
> Water Re-charge Pit, ETP, STP, Continuous Ambient Air Quality Monitoring System (Sensor for PM, SO₂ and NO_x) and Continuous Effluent Monitoring System (Sensor for BOD, COD and TSS) have been arranged in both the units.

The current team examined the unit's compliance with the deficiencies identified during the joint team inspection. The compliance status was found to be as follows:

No	Observed errors (combined team)	compliance status	Accusation
1.	Wheel washing system may be install at the out gate of the ash dyke	The work of installation of wheel washing system has not been done.	has not been complied with.
2.	The connecting road between highway and ash dyke should be made up of RCC.	RCC road construction is underway from Ash Dyke to the highway. About 70% of the construction work has been completed.	Partially compliant.
3.	Vehicle transporting fly ash may be covered from all sites, so that fly ash cannot spillover to the environment.	Fly Ash carrying vehicles were found to be operating with the Fly Ash loaded in them covered with tarpaulin or plastic sheets.	Compliant.
4.	Overloading may be stoped.	No overloading was observed in vehicles operating from Ash Dyke premises.	Compliant.
5.	Mechanical vacuum cleaning system may be in place to clean all RCC roads on regular basis and collected ash may be disposed properly.	The unit is not using a mechanical vacuum cleaning machine. A representative of the unit reported that the RCC roads are cleaned manually. However, significant amounts of dust were found on the roads. Vehicles were found to be emitting dust into the ambient air during operation.	has not been complied with.
6.	Ensure 100% ash utilization within year as per the environmental clearance conditions.	The representative of the unit informed that about 128% of Fly Ash has been disposed of in the current financial year.	Compliant.



7.	The unit may ensure ZLD. No discharge from the ash dyke.	The effluent generated from the Ash Dyke is collected in a separate pond (HEDP Lined) and used for sprinkling water in the Ash Dyke. No effluent was found to be discharged outside the Ash Dyke. The effluent generated from the unit is treated properly through a treatment plant and used for irrigation of trees and plants, sprinkling on roads and sprinkling water in the Wagon Tripling Yard.	Compliant.
	Ensure installation of oil and grease section to the ETP, as per requirement.	Separate treatment plants have been installed to separate oil and grease from the unit's effluent. The separated oil and grease are collected in plastic containers and sent to the Hazardous Waste Section for proper disposal.	Compliant.
8.	The unit may ensure maintenance of the water spraying system at wagon tippler section and stop unloading till the system put in operation.	During inspection, the Water Spraying System installed in the Wagon Tripler Section was not working due to the water spraying nozzle being jammed.	has been No complied with.
9.	The unit may comply the terms and conditions of the environmental clearance within one year for conditions:- (X), (XI), (XIV), (XVI), (XVIII), (XIX), (XXI).	The relevant conditions stipulated in the Environmental Clearance are being complied with by the unit.	Compliant.
10.	Unit may submit specific water consumption and water balance report on yearly basis.	A copy of the Water Balance Report has been provided by the unit. (Copy attached)	Compliant.
11.	The unit may ensure water spraying on all the dusty roads within and out side the premises causing dusty by transportation of fly ash.	Regular water sprinkling was not observed on the roads within and outside the unit's premises. Water sprinkling was resumed after the inspection team arrived at the unit.	has been No complied with.



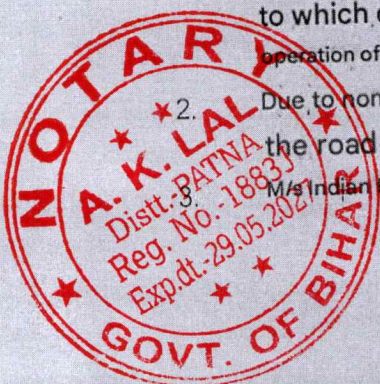
12.	The unit may ensure tree plantation in all vacant land within its premises and other probable places as per the regulations.	unit tree plantation work has been done by.	11%	Partially compliant.
13.	The unit ensure the implementations of the following management Rules:- (a) The Solid Waste (Management) Rules, 2016;	bio-composting for solid of wastes have installed by the which were found to be operational.	On the basis of contract, solid waste is sent to NTPC, Nabinagar for disposal for composting and bio-composting.	
	(b) The C&D Waste (Management) Rules, 2016;	At present, C&D Waste is not found to be generated from the unit.	Not necessary at present.	
	(c) The E- Waste (Management) Rules, 2022;	Disposal of e-waste stored in the unit premises is done through e-tendering through M/s MSTC Ltd.	Compliant	
	(d) The Plastic Waste (Management) Rules, 2016;	Plastic waste is bundled using the press machine installed in the unit and sent to Dalmia Company for disposal.	On contract basis, solid waste is sent to NTPC, Nabinagar for disposal for composting and bio-composting.	
	(e) The Hazardous and Other Waste (Management, handling and Transboundary Movement) Rules, 2016 and	Separate arrangements have been made for the storage of oil and grease and other waste generated from the unit. These are periodically sold to registered recyclers for disposal.	Compliant.	
	(f) Other Waste (Management) Rules.	-----	-----	

Recommendation:-

- Both the units have not made arrangements for vacuum cleaning of roads, due to which dust particles spread on the road are emitted into the ambient air during the operation of vehicles.

- Due to non-regular sprinkling of water on the roads by both the units, the dust particles spread on the road are emitted into the ambient air during the operation of vehicles.

M/s Indian Railway Electricity Company Ltd., Dhundhwa, Aurangabad



(a) Water spraying was not possible due to the Spraying Nozel installed in the water spraying pipeline installed in the Wagon Tripler Unit being choked.

(b) At present only 11% of the tree plantation work has been done by the unit.

The service road constructed around the Ash Dyke of both the units has not been paved.

Regular water sprinkling is also not done, due to which dust particles deposited on the road were found to be emitted into the ambient air during the operation of vehicles.

Tree plantation has not been done around the Ash Dyke of both the units. Due to no water sprinkling at the Fly Ash lifting site, dust particles were found to be emitted into the ambient air during the lifting of Fly Ash from the Ash Dyke.

It is recommended that both the units may be issued show cause notice/PCD for clarification regarding non-compliance of the said deficiencies till date.

Ascendant: 1. Desired photographs;

2. Water balance seat.

Ry Gopal
18.03.2026

(Ravi

Gopal) L.A. / F.A.


19/03/26
(Anjani Kumar
Sinha) S.P.A., M.P., Patna


18.03.26
(Manoranjan Kumar
Singh) Regional Officer, Gayaji

